

CITY CIVIL & SESSIONS COURT, GREATER BOMBAY

FORM 5

List of cases where Case Management Hearing took place during the month : March-2021

Sr. No.	Court	C.R. NO.	District	Case No.	Year	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing		
									Witnesses of the parties to be recorded	Recording Evidence	Framing the issue
1	Main	31	Mumbai	12	2019	Shri Damodar Kuchadri Bale Vs Shri Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
2	Main	31	Mumbai	13	2019	Shri Vinod Shankar Rachha Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
3	Main	31	Mumbai	14	2019	Balu Balraj Lakkabathini Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
4	Main	31	Mumbai	66	2019	Trishul Holding Pvt Ltd Vs Ms Pinky Homi Patrawala	Yogesh Adhia(P),	29-07-2019	30-03-2021	-	-
5	Main	31	Mumbai	133	2019	Saloni Rahul Chandalia Vs Reddx Technologies Pvt Ltd	Mr. Rakesh G. Jain(P),	25-09-2019	31-03-2021	-	-
6	Main	31	Mumbai	255	2019	Mr Ramesh S/o Govind Thakur Vs Mr Yogesh Patil	Mr. Ashok M Saraogi(P),	12-12-2019	31-03-2021	-	-
7	Main	32	Mumbai	274	2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin	-	-	05.04.2021	-
8	Main	32	Mumbai	127	2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal	-	-	19.04.2021	-
9	Main	32	Mumbai	245	2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah	-	-	05.04.2021	-
10	Dindoshi	3	Mumbai	352	2019	M/s Tiara Diamond Jewellery Vs Mr Amit Lunawat	R.R. Chaudhary(P),	10-12-2019	-	-	10.03.2021

CITY CIVIL & SESSIONS COURT, GREATER BOMBAY

Form-6 (I)

List of cases received for Pre-Institution Mediation and Settlement during the month - March-2021

Sr. No.	Month	Name of Mediation Center (For example, DLSA or Main Mediation Centre, Mumbai)	Total number of applications pending on the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-stater cases during the month	Total number of cases failed during the month	Total number of applications pending at the end of the month
1	March-2021	Main Branch	1454	183	6	0	1	1630
		Dindoshi Branch	2133	269	0	140	0	2262

CITY CIVIL & SESSIONS COURT, GREATER BOMBAY

Mediation Data on Quarterly Basis :

01.01.2021 To 31.03.2021

Form 6 (ii)

Name of the Month	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slabwise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1) (ix)	No. of application where parties reached a settlement as per Rule 7(1) (vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
January, 2021	Main Branch	121	12	109	13	108	63	50	8	-	-	297	10	0	1
	Dindoshi Branch	165	30	135	57	108	88	62	15	-	-	72	0	0	0
February, 2021	Main Branch	159	33	126	29	130	74	79	6	-	-	178	0	0	4
	Dindoshi Branch	243	22	221	149	94	167	68	8	-	-	183	0	0	0
March, 2021	Main Branch	183	11	172	31	152	93	75	15	-	-	0	0	1	6
	Dindoshi Branch	269	36	233	120	149	170	90	9	-	-	140	0	0	0